

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Contempt Petition No. 33/2018 in
Original Application No. 00076 of 2016**

This the 08th day of August, 2019

Hon'ble Ms. Jasmine Ahmed, Member – J

Hon'ble Mr. Devendra Chaudhry, Member - A

Raj Dhusia, aged about 32 years son of late Mani Ram, R/o H. No. 924, Asha Colony, Lakri Mohal, Sadar Bazar, Lucknow.

..... Applicant

By Advocate: Sri Dharmendra Awasthi

VERSUS

1. Sri S.K. Arora Chief Engineer, Headquarters, Lucknow zone, Lucknow. PIN 099450 C/o 56 APO.
2. Major Pradeep Kumar, Garrison Engineer (E/M), Military Engineering Service (West), Lucknow zone, Lucknow.

..... Respondents

By Advocate: Sri Shyam Lal Mishra

O R D E R (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the respondents states that the order of this Tribunal has been complied with to which counsel for the applicant is agreed.

2. Accordingly, the contempt petition is closed and notices stand discharged.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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